

Annexure-4														
Name of the Corporate Debtor: Thirani Industries Limited						Date of commencement of CIRP: 01.06.2026					List of creditors as on: 17.07.2026			
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL														
	TOTAL													
Note: List of creditors is subject to further revision on the basis of new claims , further documents/ details received from the creditors etc.														
Date: 19.07.2026 Place: New Delhi RESHMA MITTAL INTERIM RESOLUTION PROFESSIONAL THIRANI INDUSTRIES LIMITED REGN. NO. IBBI/IPA-001/IP-00297/2017-18/10541 email: thirani.cirp@gmail.com Correspondence Address: R-4/39, Raj Nagar, Ghaziabad, Uttar Pradesh-201002														